Refusal of Admission to M.A. Courses, South Campus Delhi University

3379. DR. BAPU KALDATE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that the South Campus of Delhi University is refusing admision to M.A. in various subject to those who have graduated from the Board of External Examination of the Osmania University;
- (b) if so, what are the reasons therefor; and
- (c) whether Government would issue necessary instructions to admit such candidates for the ensuing act-demic Session of the Campus and to avoid discrimination between the Universities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE((KUMARI SELJA).

(a) According to the information furnished by the University of Delhi, no eligible candidate who has graduated from Osmania University under 10 plus 2 plus 3 or 15 years recognised pattern of education has been refused registration to M.A. course at South Campus of the University.

(b) and (c) Do not arise.

साहित्य अकादमी के विरुद्ध आरोप

3380. श्री शंकर दयाल सिंह :े क्या मानव संसाधन विकास मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या सरकार को पिछले दिनों साहित्य ग्रकादमी के कार्यकलापों ग्रौर वित्तीय मामलों के संबंध में लगाए गए कुछ ग्रारोपों की जानकारी है; ग्रौर
- (ख) यदि हां, तो उनका ब्यौरा क्या है श्रौर सरकार इस संबंध में क्या कार्यवाही कर रही हैं?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग ग्रौर संस्कृति विभाग) में (事) उपमंत्री (कूमारी शैलजा): श्रौर ∤(ख) सरकार को साहित्य श्रकादमी के वित्तीय ग्रमामलों के संबंध में लगाए गए ब्रारोपों की कोई जानकारी नहीं है। तथापि, सरकार को पंजाबी भाषा लिए वर्ष 1991 में दिए गए साहित्य श्रकादमी पुरस्कार से सर्वधित विवाद की जानकारी है। यह पुरस्कार प्रो. हरिन्दर सिंह ुमहबुब द्वारा रचित "चन्नत दी रात'' नामक पंजाबी पूस्तक के लिए दिया गया है। अकादमी ने पुरस्कार को स्रभिशासित करने वाले नियमों स्रौर पद्धतियों की समीक्षा करने के लिए एक समिति का गठन किया है। यह समिति <mark>श्रकादमी को सिफारिशें प्रस्तुत करेगी</mark> ताकि भरिष्य में ऐसी घटनात्रों की पून-रावृत्ति न हो।

Expenditure incurred on Barcelona Olympics

3381. DR. YELAMANCHILI SIVA-JI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 931 given in the Rajya Sabha on 17th July., 1992 and state what are the details of the total expenditure incurred by Government on the participation of India in Barcelona Olympics?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DEPART-MENT OF YOUTH AFFAIRS AND SPORTS) \mathbf{WITH} ADDITIONAL CHARGE OF THE MINISTER STATE IN THE MINISTRY OF HU-MAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) (KUMARI TA BANERJEE): An advance Rs. 60,86,208/- has been released Indian Olympic Association for meeting the expenditure of Indian contingent to Barcelona on board & lodging, pocket allowance, kitting and airport tax. The actual expenditure can